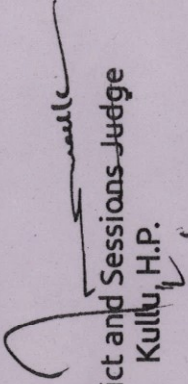


OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KULLU, H.P. - 175 101

No.D&SJ/KLU/E/Computer/AMC/(232)/05-
Dated Kullu, the 15th May, 2018

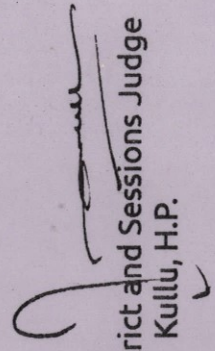
"NOTICE"

IN CONTINUATION to this office Notice of even number dated 08.05.2018, it is informed to all concerned that due to some administrative reasons, the tenders/quotations for awarding **Annual Maintenance Contract (AMC) of Computer Hardware and peripherals** shall now be opened and evaluated by the competent committee on **22.05.2018 (Tuesday), at 04.30 PM**, instead of 15.05.2018(as scheduled).


District and Sessions Judge
Kullu, H.P.

Endst. No.D&SJ/KLU/E/Out-Sourcing/(303)/2014-3304. Dated:- 15.05.2018
Copy forwarded for information and necessary action to:-

1. All the Judicial Officers in this Division, with request to display the copies of same on their respective Notice Board for information of all concerned.
2. The System Officer, of this office, with direction to get this notice uploaded on the official website of District Courts, Kullu, for information of all concerned.
3. Notice Board of this office.
4. Guard file.


District and Sessions Judge
Kullu, H.P.